

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 217 of 2016**

**Dated: 6<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Maharashtra Seamless Ltd. ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Dipali Sheth  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghuvamsy for R.1

**ORDER**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other respondents returnable on 19.10.2016. Dasti, in addition, is permitted.

List the matter on **19.10.2016**.

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**